

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 38

C.P. (IB)/1078(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.07.2024**

NAME OF THE PARTIES: **SMALL INDUSTRIES DEVELOPMENT**
BANK OF INDIA V/s DEBJANI R. GHOSH

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/1078(MB)2023

- 1) Mr. Avinash Khanolkar, Ld. Counsel for the Petitioner and Mr. Akash Agarwal, Ld. Counsel for the Respondent/Personal Guarantor are present.
- 2) Heard Ld. Counsel for the Parties and perused the material available on record. Reserved for orders.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare